

**THE HIGH COURT OF KERALA**

**A7- 127/2020**

**Kochi : 682 031  
Date : 03.07.2020**

**NOTICE**

Sub:- Procedure for Filing –Modification - reg.

Ref:- High Court notice of even no: dated 17.05.2020, 19.05.2020 &  
22.06.2020

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In modification to the notices cited, the following instructions are issued with effect from 06.07.2020.

- Except Bail Applications, all other matters shall be filed in physical mode from 06.07.2020 until further orders.
- Filing time shall be from 10:00 a.m. to 1:00 p.m.
- The practice hitherto followed for filing by putting the files in the drop box placed in the atrium shall be continued until further orders.
- Bail Applications alone will be accepted in online mode from 06.07.2020.
- Hearing through Video Conferencing of Single Judge Benches shall continue

(By Order)

Sd/-

Sophy Thomas  
Registrar General

To

The Advocate-General, Ernakulam.  
The Director General of Prosecutions & State Public Prosecutor, Ernakulam.  
The Additional Advocate-General, Ernakulam (2)  
The Additional Director General of Prosecutions, Ernakulam  
The President, Kerala High Court Advocates' Association, Ernakulam  
The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam (2).  
The State Attorney, Advocate-General's Office, Ernakulam.  
The Secretary, Kerala High Court Advocates' Association, Ernakulam.  
The General Secretary, Kerala High Court Senior Advocates' Association, Ernakulam.  
The Secretary, Indian Law Institute, Kerala, Ernakulam  
The Senior Standing Counsel, Government of India (Taxes), Ernakulam.  
The Assistant Solicitor General of India, Ernakulam.  
The Chairman, Bar Council, Ernakulam.  
The President, Kerala Federation of Women Lawyers, Ernakulam.  
The President, Kerala High Court Advocates' Clerks' Association, Ernakulam.  
The Director of the Kerala Judicial Academy, Athani. (He shall bring  
the matter to the attention of the Chairperson, KJA).

The Member Secretary, Kerala State Legal Services Authority, Ernakulam  
The Director, Kerala State Mediation and Conciliation Centre, Ernakulam  
The Registrar (Judicial), High Court.  
All officers and Sections, High Court.  
The Secretary, High Court Legal Services Committee, Ernakulam.  
The Private Secretary to the Chief Justice, High Court.  
The Protocol Officer, High Court.  
The Public Relations Officer, High Court.  
The Private Secretaries to Judges, High Court.  
The Filing Section, High Court.  
The IT Section, High Court (they shall publish the notice in the High Court Website.)  
The Court keepers, High Court  
The Admn. Records Section, High Court  
The Notice Board, High Court  
The File/Stock File

**Copy submitted to :- The Honourable the Chief Justice  
&  
The Honourable Judges**